



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
14	WP(C)/455/2025 FIXED	M/S KRISHNA ENTERPRISE AND 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
	WITH			
15	WP(C)/3882/2023	M/S R AND D ASSOCIATES AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
	WITH			
16	WP(C)/3903/2023	M/S KHAN BROTHERS AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MR H MAZUMDER MISS. J GOGOI	MR. S CHAMARIA SC, AGRI. DEPARTMENT SC, FINANCE SC. ASSAM SEED CORPN.
	WITH			
17	WP(C)/476/2025	M/S J.K. COMMERCIAL AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR B P BORAH MR P J DUTTA MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE DEPTT.
	WITH			
18	WP(C)/559/2025	M/S LEISURE LANE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MISS. J GOGOI MR. A KHANDAKAR	SC, FINANCE SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN.
	WITH			
19	WP(C)/565/2025	M/S GARV ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
	WITH			
20	WP(C)/576/2025	M/S SHAKTI CORPORATION AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR B P BORAH MR H MAZUMDER MISS. J GOGOI MR. A KHANDAKAR	SC, A S C SC, AGRI. DEPARTMENT SC, FINANCE
	WITH			
21	WP(C)/577/2025	M/S MAHALAXMI ENTERPRISE Versus THE STATE OF ASSAM	MR B P BORAH MR P J DUTTA MR H MAZUMDER	SC, AGRI. DEPARTMENT SC. ASSAM SEED CORPN. SC, FINANCE

22	WITH WP(C)/1594/2025	BIOCARE ASSOCIATES Versus THE STATE OF ASSAM	MR B P BORAH MR. U S BORA A KALITA MISS. J GOGOI	SC. AGRICULTURE SC, FINANCE SC. ASSAM SEED CORPN.
23	WITH WP(C)/1596/2025	LEISURE LANE Versus THE STATE OF ASSAM	MR B P BORAH MR H MAZUMDER A KALITA MISS. J GOGOI	SC. AGRICULTURE SC. ASSAM SEED CORPN. SC, FINANCE
ORDERS				
24	WP(C)/5273/2024 B/O	M/S EASTERN SUPPLY AGENCIES Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	SC, WATER RESOURCE
25	WP(C)/1132/2025 WITH OFFICE NOTE, FIXED	M/S AROON AVIATION SERVICES PRIVATE LIMITED Versus UNION OF INDIA AND 4 ORS	MR. N DEKA MR. M GOGOI	MR. A DEKA (R-4) MR. S S ROY (C.G.C) MR. S BORTHAKUR(R-4) SC, NF RLY
26	WP(C)/1545/2025 FIXED	M/S MEGHALAYA CONSTRUCTION AND SUPPLY COMPANY Versus HINDUSTAN STEEL WORKS CONSTRUCTION LIMITED AND 3 ORS.	MR. R HUSSAIN MR A A AHMED	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
64	Bail Appln./870/2025 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR A ALAM F KHATUN	PP, ASSAM
65	WITH AB/648/2025	SRI SHAHJAHAN ALI Versus THE STATE OF ASSAM	MR. A A R KARIM MR S RAHMAN	PP, ASSAM
MOTION				
66	AB/652/2025 (CONNECTED WITH ITEM NO. 56-58 IN THE DAILY CAUSE LIST), FIXED	AINAL HOQUE AND 5 ORS Versus THE STATE OF ASSAM AND ANR.	MR M AHMED A. K. KANU S W HUSSAIN	PP, ASSAM
BAIL HEARING (BA)				
67	Bail Appln./651/2025 FIXED	SEWALI BORO ALIAS SEWALI PATGIRI BORO Versus THE STATE OF ASSAM	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS	PP, ASSAM
BAIL HEARING				
68	AB/181/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	ABU WAHID @ HIRA Versus THE STATE OF ASSAM	MR A HUSSAIN MR ROBIUL HOQUE	PP, ASSAM
69	AB/330/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	MD ABU TAHER SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR AMINUR RAHMAN	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
70	AB/380/2025 FIXED	ROKIBUL ISLAM @ RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA MS. F RAHMAN	MR. M ALI (R-2) MD. ANARUL ISLAM(R-2) PP, ASSAM
71	AB/511/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	ALTAP HUSSAIN @ ALTAF HUSSAIN Versus THE STATE OF ASSAM	MR. A T SARKAR	PP, ASSAM
72	AB/536/2025 (IMMEDIATELY AFTER MOTION MATTERS), BY SLIP	SHAHIDULLA LASKAR @ SAHIDUL ALOM AND ANR. Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
65	WP(C)/5795/2024 B/O	AKBAL HUSSAIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
66	WP(C)/6394/2024 B/O	BISHNU PRIYA RABHA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. A F N U MOLLAH K ZAMAN	SC, HEALTH
67	WP(C)/1273/2025 B/O	RESMA SULTANA Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA L DEKA	SC, ELEM. EDU GA, ASSAM
ORDERS				
68	WP(C)/955/2025 FIXED	SRI JUGANTA KUMAR NATH Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. M SARMA MS. ANASUYA C MRIDUNIL M KASHYAP	SC, HIGHER EDU MR. FIRUZ KHAN(R-6) MR. ABHIJIT MENA(R-6) P. NATH(R-6) DR AZIZ KHAN (R-6)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
12	WP(C)/1665/2025 FIXED	FARUK ALI AHMED Versus THE UNION OF INDIA AND ORS	MR. P DEKA MR. A CHETIA MR R HOQUE MR A DAS	GA, ASSAM DY.S.G.I.
13	WP(C)/1696/2025 B/O	MD. ABU SUVAN Versus THE STATE OF ASSAM AND 5 ORS	MR S P DAS MS C BORA MS. S BAISHYA	GA, ASSAM SC, APSC SC, FISHERY

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

HONOURABLE MR. JUSTICE K. SEMA

COURT NO: 8

[THIS BENCH WILL SIT AT 10:30 A.M.]

**HONOURABLE MR. JUSTICE K. SEMA WILL JOIN
THE COURT PROCEEDINGS THROUGH REMOTE VIDEO
CONFERENCING]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	Crl.A./78/2020 (At 10:30 A.M.)	MAKSHED ALI @ MUKSED ALI Versus THE STATE OF ASSAM AND ANR	MR A DASGUPTA J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	PP, ASSAM
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BEFORE:

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI
HONOURABLE MRS. JUSTICE MARLI VANKUNG**

COURT NO: 8

[SPECIAL DIVISION BENCH

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH COMPRISING OF HONOURABLE
MR. JUSTICE SANJAY KUMAR MEDHI AND
HONOURABLE MR. JUSTICE K. SEMA]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

13	Crl.A./124/2023 2 Y O M 2 D :WITH LCR 4 FILES. P.B-2. B/O.	MD AKTER KHAN @ BAPON KHAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. J LASKAR MR R DAS	PP, ASSAM
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14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025
16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025
18)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
19)	MR. S SHARMA	25-03-2025	To	26-03-2025
20)	MR. N ALAM	26-03-2025	To	04-04-2025
21)	MR. M SARANIA	26-03-2025	To	26-03-2025
22)	MR J DAS	25-03-2025	To	31-03-2025

23)	MR. A BHATTACHARYA	25-03-2025	To	25-03-2025
24)	MR H Dey	26-03-2025	To	11-04-2025
25)	MR. S SHARMA	27-03-2025	To	27-03-2025
26)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
27)	MR H DEY	26-03-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

**[THIS BENCH WILL SIT AFTER RISING OF THE
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
1	WP(C)/904/2017	BIMAL KONWAR Versus THE STATE OF ASSAM and 3 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	GA, ASSAM MR. B GOSWAMI, ADDL. A.G.,ASSAM
2	WITH WP(C)/4502/2017	DR. MANALISHA CHOUDHURY Versus THE STATE OF ASSAM and 2 ORS.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.N SHYAMAL MS.P BORGHAIN	GA, ASSAM MR. B GOSWAMI, ADDL. A.G., ASSAM SC, APSC
3	WITH WP(C)/4584/2018	RENU BORAH HANDIQUÉ Versus THE STATE OF ASSAM AND 4 ORS.	MR. S SAIKIA MR. N J GOGOI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
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25)	MR. S SHARMA	27-03-2025	To	27-03-2025
26)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
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[For Tuesday,25th March 2025]

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BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
K. R. SURANA AND HIS LORDSHIP]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>			
38 WP(C)/1704/2025 B/O	AXIS BANK LTD Versus THE STATE OF ASSAM AND 5 ORS.	MR. P DAS	GA, ASSAM
<u>ADMISSION</u>			
39 WP(C)/5418/2023 FIXED	ABIR DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. L TALUKDAR MR B DAS MR H TALUKDAR	GA, ASSAM MS. J GOGOI (R-2 & R-5) MS G HAZARIKA (R-4) MS. M BARMAN (R-1. R-3 & R-6) SC, WATER RESOURCE SC, REVENUE
<u>ORDERS</u>			
40 WP(C)/1934/2019 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE SC, TAXES
WITH 41 WP(C)/2797/2014	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R- 5) MR.S SAMARIA SC, INDUSTRIES
WITH 42 WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I

**ITEM NO. 6 IN THE DAILY CAUSE LIST HAS BEEN
WRONGLY LISTED]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
25	RSA/142/2021 WITH LCR, B/O	HAZRAT ALI Versus MD. EUSAB ALI AND 3 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	MR. B J MUKHERJEE (R-1,2) MS R SAHA(R-1,2)
MOTION				
26	CRP(IO)/100/2025 FIXED	ANJAN PATHAK Versus BABLY DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR J DAS N.R. SHARMA	
ADMISSION				
27	WP(C)/801/2021 PART-HEARD, FIXED	MD. SEKENDER ALI AND 24 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. M A ISLAM MR J I MONDAL MS L DAS	SC, ELEM. EDU SC, FINANCE
28	WP(C)/3635/2024 PART-HEARD, WP(C) 6993/2024, WP(C) 2948/2024 AND WP(C) 3091/2024 (ALL D/O), FIXED	BINA CHETIA PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR. N BORAH MR M.J. BHARALI	SC, ELEM. EDU MR. R BORPUJARI SC, FINANCE DEPTT. SC, FINANCE
ORDERS				
29	I.A.(Civil)/851/2025 WITH LCR, FIXED in MACApp./721/2022	JAMAL UDDIN AHMED AND ORS Versus NATIONAL INSURANCE COMPANY LTD AND ORS	MR A K DAS J. AKTAR	MS R D MAZUMDAR
	WITH MACApp./721/2022	NATIONAL INSURANCE COMPANY LTD. Versus ON THE DEATH OF IKBAL AHMED AND ORS. H	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	MR. K R PATGIRI MR. M KHAN MS CHITRALEKHA DAS (R-3) MS CHITRALEKHA DAS (R-3) MS. U HAZARIKA MS K BARMAN(R-3) MS K BARMAN(R-3)

WITH
[CO/51/2022](#)
in MACApp./721/2022

JAMAL UDDIN AHMED AND ORS.
Versus
NATIONAL INSURANCE COMPANY LTD.
AND 2 ORS.

MR. M KHAN
MR A K DAS
J. AKTAR

MS R D MAZUMDAR
MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

WITH
[L.A.\(Civil\)/3826/2022](#)
in MACApp./721/2022

NATIONAL INSURANCE COMPANY LTD.
Versus
ON THE DEATH OF IKBAL AHMED AND
ORS.

MS R D MAZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. M KHAN

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,25th March 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-I

**THE OLDEST MATTER IN THE CAUSE LIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
53	I.A.(Civil)/3835/2023 WITH LCR, B/O in CRP/5/2021 WITH CRP/5/2021	A. K MOTIUL ISLAM AND ANR Versus MSTT. NOOR FATEH AND 3 ORS MSTT. NOOR FATEH and 2 ORS Versus ASSAM BOARD OF WAKF, GUWAHATI and 2 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. J DEKA	MR. A SARMA MR. T K BHUYAN MR. S K DEKA MR. H R A CHOUDHURY(R- 2 & 3) MS. R CHOUDHURY(R-2 & 3) MR. A GANGULY (SC, Assam Board of WAKF) (R- 1) MS. E YASMIN (R-2 & 3)
	WITH I.A.(Civil)/609/2025 in CRP/5/2021	NURUT ZAMAN AND ORS Versus NOOR FATEH AND ORS	MS. R CHOUDHURY	MR S K DEKA
ADMISSION				
54	CRP/174/2023 (AT 2:00 PM), WITH LCR, FIXED	ASSAM STATE TRANSPORT CORPORATION AND 2 ORS. Versus UMESH CH. DEKA	MR. JYOTIRMOY ROY MR. S SARMA MR. C CHAKRAVARTY MR T MEELEE MR M SAHEWALLA MS. S. TODI MR D DAS MS G DUGAR	MR. D C C PHUKAN T KAKATI
ORDERS				
55	CRP(IO)/507/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus AJIJUL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
56	CRP(IO)/508/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus SURYANECHA BIBI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	

57	CRP(IO)/509/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus ABJAL ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
58	CRP(IO)/510/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus REKAT ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
59	CRP(IO)/511/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus MAMONI BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
60	CRP(IO)/512/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus MAMIR ALI ANMD ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
61	CRP(IO)/514/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus RABIYA BEGUM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
62	CRP(IO)/516/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus JAHIRUL ISLAM	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
63	CRP(IO)/517/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus NUR HUSSAIN	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
64	CRP(IO)/519/2024 (AT 2:00 PM), BY SLIP	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus AMINUL HUSSAIN AND ANR	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
65	I.A.(Civil)/852/2025 (CONNECTED WITH ITEM NO. 41 IN THE DAILY CAUSE LIST) in RSA/241/2015	PRAN GOPAL SINGHA Versus PALAK DEB	MR. A C SARMA MR G BHARADWAJ MR B DEORI	MR. S K GHOSH
HEARING				
66	FAO/36/2022 WITH LCR 1 FILE, FIXED	SWAPAN CHOWDHURY Versus ADHIR KUMAR DAS	MR D KALITA	
	WITH I.A.(Civil)/1751/2022 in FAO/36/2022	SWAPAN CHOWDHURY Versus ADHIR KUMAR DAS	MR D KALITA	MR N N UPADHYAYA (r-1) MR. B B KAKATI (r-1) E. YANTHAN (r-1)
	WITH I.A.(Civil)/2760/2023 in FAO/36/2022	SWAPAN CHOWDHURY, Versus ADHIR KUMAR DAS,	MR D KALITA	MR N N UPADHYAYA

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

**[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
14	RSA/237/2017	SRI BISWAJIT DUTTA Versus ON THE DEATH OF SRI LENGRU RAJGORH HIS LEGAL HEIR SRI RAJ RAJGORH(SON) and ORS	MR. D MAZUMDAR MS.J KAKOTI MR. S BISWAS	MR.A K BORA(R- 2-4) MR.G C PHUKAN(R- 2-4) MR. U DAS (R2-R4)
BAIL HEARING (BA)				
15	Bail Appln./757/2025 WITH OFFICE NOTE, FIXED	BULEN BORGHAIN Versus THE STATE OF ASSAM	MR. P BORDOLOI MR K J SAIKIA	PP, ASSAM
BAIL HEARING				
16	AB/505/2025 FIXED	MD JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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5)	MS. M M KOTOKY	17-03-2025	To	28-03-2025
6)	MR. A K DAS	18-03-2025	To	01-05-2025
7)	MR D BARUAH	20-03-2025	To	29-03-2025
8)	MR. FIRUZ KHAN	20-03-2025	To	30-03-2025
9)	MR. N ISLAM	24-03-2025	To	04-04-2025
10)	MR. A THAKUR	21-03-2025	To	31-03-2025
11)	MS. J R THAKUR	21-03-2025	To	31-03-2025
12)	MR I AHMED	27-03-2025	To	05-04-2025
13)	MR. G KHANDELIA	23-03-2025	To	31-03-2025
14)	MR. P K DEKA	24-03-2025	To	25-03-2025
15)	MR. A LAL	24-03-2025	To	28-03-2025

16)	MR D C K HAZARIKA	26-03-2025	To	29-03-2025
17)	MR. S K SINHA	24-03-2025	To	27-03-2025
18)	MR. A K PURKAYASTHA	25-03-2025	To	26-03-2025
19)	MR. S SHARMA	25-03-2025	To	26-03-2025
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25)	MR. S SHARMA	27-03-2025	To	27-03-2025
26)	MR. A K PURKAYASTHA	27-03-2025	To	27-03-2025
27)	MR H DEY	26-03-2025	To	11-04-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,25th March 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
14	MACApp./127/2015 WITH LCR, FIXED	MD JALAUDDIN Versus THE RELIANCE GENERAL INSURANCE CO LTD and ANR	MR.A GANGULY MR.A DUTTA	MR.S BHUYAN(R-1) MR.R GOSWAMI(R-1) MS.M SAIKIAR-1
15	MACApp./171/2016 CAVT. NO. 476/2016 WITH LCR, FIXED	ICICI LOMBARD GENERAL INSURANCE CO LTD Versus SMTI JUNEY ROSE KHARORAN and 5 ORS	MR. R GOSWAMI MS. M SAIKIA	MR. M TALUKDAR MS. D KALITA FOR CAVEATOR
	WITH CO/16/2017 in MACApp./171/2016	SMTI JUNEY ROSE KHARPRAN and 3 ORS Versus ICICI LOMBARD GENERAL INSURANCE CO LTD	MR.M TALUKDAR MS.D KALITA	
16	MFA/32/2024 WITH LCR, FIXED	GOLAP RABBANI Versus THE BRANCH MANAGER AND ANR	MR M DEKA MISS. M DAS MD. S ISLAM	MS. R D MOZUMDAR MR. S P SHARMA (R2, R3) MS. C MOZUMDAR (R2, R3)

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
49	WP(C)/3100/2022 PART-HEARD, FIXED	ANSHUMITA GOGOI AND 44 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
WITH				
50	WP(C)/7365/2023	MINA HAZARIKA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH MS. B CHOWDHURY LUAYING	SC, ELEM. EDU
WITH				
51	WP(C)/1996/2024	MALABIKA BORUAH AND 5 ORS. Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR P K DAS MR. M BARUAH MR. M ALOM	SC, ELEM. EDU
52	WP(C)/2476/2021 FIXED	THE ORIENTAL INSURANCE CO LTD Versus OFFICE OF THE EXECUTIVE COUNCIL OF INSURERS AND 3 ORS	MR. M A LASKAR MS A HUSSAIN S AHMED	MR. D K JAIN (R-3,4) MR K JAIN (R-3,4)
53	WP(C)/167/2025 FIXED	KADER ALI AND 73 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
54	I.A.(Civil)/782/2025 IN WP(C) 1083/2025 (D/O), FIXED in WP(C)/1083/2025	KALICHARAN MANDAL Versus THE STATE OF ASSAM	MR. A R BHUYAN SHEIKH ABDULLAH	GA, ASSAM SC, APDCL SC, REVENUE AND DISASTER MANAGEMENT DEPT

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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
3)	MD. H BHUYAN	11-03-2025	To	30-04-2025
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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DELIVERY OF ORDER

45	Bail Appln./2556/2024	IMAM UDDIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
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ORDERS

46	I.A.(CrI.)/1194/2023 (CONNECTED WITH ITEM NO. 43 IN THE DAILY CAUSE LIST) in CrI.A./453/2023	MD MANIR Versus THE STATE OF ASSAM AND ANR. A	G UDDIN MR. Y SIKDAR P ADHIKARI MR K TALUKDAR	MR N ISLAM MR. S R ISLAM MR. M ALAM PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
51	Bail Appln./846/2025 WITH OFFICE NOTE, FIXED	AMINUR HUSSAIN Versus THE STATE OF ASSAM	MS. M MEDHI MD. I HUSSAIN	PP, ASSAM
MOTION				
52	W.P.(Cri.)/9/2025 B/O	ANJAR ALI @ ANJAR HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. U DUTTA MR. B. KUMAR B DUTTA	PP, ASSAM
53	Crl.Pet./356/2025 FIXED	RWISUMWI GOYARY Versus THE STATE OF ASSAM	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY J DAS	PP, ASSAM
BAIL HEARING (BA)				
54	Bail Appln./831/2025 FIXED	AJAY GOYARI Versus THE STATE OF ASSAM	RAJU DEURI MR. S K DEORI	PP, ASSAM
55	Bail Appln./835/2025 FIXED	ARUN CHANDRA DAS @ ARUN DAS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MD R ISLAM MD IMRAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

1)	MS. N M DEKA	12-02-2025	To	04-04-2025
2)	MR. J P SHARMA	08-03-2025	To	25-03-2025
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4)	MR I RAFIQUE	14-03-2025	To	04-04-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
22	Crl.Pet./700/2016 FIXED	ALI HUSSAIN and 7 ORS. Versus HAKIM ALI and ANR.	MR.A M KHAN	MR.N AHMED MR.M AHMED MR.A HUSSAIN PP, ASSAMR. 2.
HEARING				
23	Crl.Rev.P./501/2012 PART-HEARD, LCR 3 FILES, FIXED	RAJIB GOGOI and 2 ORS Versus THE STATE OF ASSAM	MR.T J MAHANTA MR.B BORA MR.A BHATTACHARYA MR.S M RAHMAN	PP, ASSAM
24	WP(C)/5308/2018 PART-HEARD, BY SLIP	MAGONJOY THAOSEN Versus THE STATE OF ASSAM AND 2 ORS.	MR Z KAMAR MR. S SAIKIA MR S CHAKRABORTY MR. N J GOGOI	GA, ASSAM

LEAVE NOTE OF ADVOCATES FOR 25/03/2025

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Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 25TH DAY OF MARCH, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ROBIN PHUKAN

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[COURT NO: 12]

**[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT]**

JUDGEMENT

1. CRL.A. 35/2022	BHAKTA CHAKMA VERSUS THE STATE OF AP AND ANR.	MADAN MILI D GHOSH S DEY	S V DARANG LEGAL AID COUNSEL PP OF AP
WITH I.A.(CRL.) 54/2022 IN CRL.A. 35/2022	BHAKTA CHAKMA VERSUS THE STATE OF AP AND ANR.	MADAN MILI D GHOSH S DEY	PP OF AP



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSE LIST-I]

[FOR TUESDAY, THE 25TH DAY OF MARCH, 2025]

BEFORE

HON'BLE MR. JUSTICE N.UNNI KRISHNAN NAIR

[**COURT NO: 23**]

[**COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
FROM THE PRINCIPAL SEAT
THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH OF HON'BLE MR. JUSTICE ROBIN PHUKAN
AND HIS LORDSHIP**]

ORDERS

- | | | | |
|--|--|---|---|
| 1. ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG | KHOGEN BUI
PARSWAJYOTI DAS
NAIR
G ALAM | DUYU LAJI
D DAS, SR
ADVOCATE |
| WITH
I.A.(C) 155/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG | PARSWAJYOTI DAS
NAIR | |
| WITH
I.A.(C) 156/2024
IN ELECTION PET. 9/2024 | TANI LOFFA
VERSUS
MAMA NATUNG AND 4
ORS. | PARSWAJYOTI DAS
NAIR | AJIN APANG, SR.
ADVOCATE
S/C ELECTION
COMMISSION |
| WITH
I.A.(C) 1/2025
IN ELECTION PET. 9/2024 | MAMA NATUNG
VERSUS
TANI LOFFA | DUYU LAJI | PARSWAJYOTI
DAS NAIR |
| 2. I.A.(CRL.) 21/2025
(FIXED IN AB
137/2024(DISPOSED)) | SHREYANSH JAIN
VERSUS
THE STATE OF AP | JUNGAM JINI
BINTER PICHA
TAO TARIN
TAYING NEGA
MIGO LAYE
RISSO AKING
GYAMAR JEEVAN
BAMANG TATUNG | PP OF AP |